

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 210**  
**12/241-42/PB/2019**

**IN THE MATTER OF:**

**Mr. Sandeep Dutt** ... **Applicant**

**Versus**

**Fusionnet Web Services Pvt. Ltd.** ... **Respondent**

**Under Section: 241-242 Comp. Act.**

**Order delivered on 26.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** :

**For the Respondent** : Adv. Rishu Kant Sharma

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is adjourned to 05.07.2024.

**Sd/-**  
**(COURT OFFICER)**